

**SHRI HARI KEWAL PRASAD:** Mr. Speaker, Sir, my submission is that since the murder took place, 7000 persons have been arrested there. With your permission I would like to submit that the arrests were made on 4th and today the situation is that (*Interruptions*)

**MR. SPEAKER:** It is enough. Please sit down. Such matters cannot be raised in the House.

(*Interruptions*)

**SHRI RAM NAIK (Bombay North):** Mr. Speaker, Sir, how can all this be allowed. Can such issues be allowed to be raised in the House. (*Interruptions*)

[*English*]

**MR. SPEAKER:** I have said what I have to say.

(*Interruptions*)

[*Translation*]

**SHRI VIRENDRA SINGH (Mirzapur):** Mr. Speaker, Sir, through you, I would like to draw the attention of the Government to the backward areas of Eastern Uttar Pradesh and Bihar where the living standard of people is going down day by day due to shortage of power. Surprisingly the Singrauli area that lies in Eastern Uttar Pradesh and Bihar and which is known as Asia's biggest power complex but despite it being there, there is shortage of power in Eastern Uttar Pradesh and Bihar. I would like to know how much amount would be spent separately in Eastern Uttar Pradesh and Bihar on the basis of the scheme formulated by Government to make allocation of funds for power in proportion to population.

**MR. SPEAKER:** The hon. Minister of Power may please pay attention?

**SHRI VIRENDRA SINGH:** Mr. Speaker, Sir, a few day ago I also raised the issue in the meeting of the Consultative Committee. (*Interruptions*)

**MR. SPEAKER:** Matters discussed in the Consultative Committee cannot be referred to in the House.

**SHRI VIRENDRA SINGH:** Mr. Speaker, Sir, for lack of transmission lines power cannot be made available to Eastern Uttar Pradesh and Bihar. I would like to know with whom the responsibility for laying transmission lines rests? If in proportion to population the expenditure that should have been incurred in Eastern Uttar Pradesh and Bihar has not been incurred, then what are the reasons therefor and with whom the responsibility for it rests? This question may please be replied to in the House and full-fledged debate may also be allowed in the House.

**SHRI MAHENDRA KUMAR SINGH THAKUR (Khandwa):** Mr. Speaker, Sir, nearly two crore persons are engaged in weaving profession, the condition of weavers in the whole country is pitiable. Since there are exorbitant prices of yarn and there is slump in the cloth market, master weavers and families dependent on them are starving. Whenever such conditions crop up, the Government undertakes relief operations. Surprisingly, both the Centre and the State Governments have not taken up relief measures to better the lot of weavers and also to tackle the uncertainty prevailing in the country. Therefore, the Government is requested to immediately sanction under a long-term scheme Rs. 20,000 each to workers engaged in powerloom industry as per the announcement made earlier and instructions issued to improve the economic condition of weaver families.

**SHRI SURAJ MANDAL (Godda):** Mr. Speaker, Sir, it did not rain this year in 14 districts of Santhal Pargana and Chhota